

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 53(ND)2017
C. A.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2017**

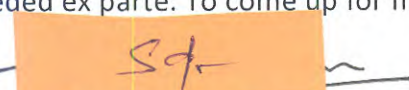
**NAME OF THE COMPANY: M/s. Sh. Satish Arora and Anr. Vs. M/s. A.R.M.I. Garment Associates
Pvt.Ltd.**


SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dikshant Khanna	Advocate	Petitioners	Dikshant Adv.
2.	Ruhini Dey	Advocate	Petitioners.	Ruhini Dey..

Order

No reply has been filed by the respondent neither is anyone present on their behalf today. They are proceeded ex parte. To come up for final arguments 26th May 2017.


[S.K. MOHAPATRA]
MEMBER [T]
(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]